

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4995/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the 8th October, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- No. MACT(B)/728(A) dated 04.10.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.10.2021 & 16.10.2021 with station leave permission, from the evening of 08.10.2021 till the morning of 21.10.2021**, has been granted. Further, the in-charge District and Sessions Judge, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4997

Memo NO.HC.VII-16/2002/4996-1 dated 8.10.2021
Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdr